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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(OS) 509/2022 & I.A. 40027/2024
SAHIL MARWAH & ANR.Plaintiffs
Through: Mr. Abhey Narula, Advocate
versus

ONKAR SINGH MARWAH & ORS.Defendants
Through: Mr. Varun Sarin, Mr. Kanak Bose and
Ms. Parul Dutta, Advocates for D-1
Mr. M.P. Sahay, Ms. Yaman Verma,
Ms. Drishti Narbar and Mr. Kartik
Jindal, Advocates for D-2
Mr. Ujas Kumar, Advocate for D-4

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+ CS(OS) 574/2022
SIMRAN KANWARPlaintiff
Through: Mr. M.P. Sahay, Ms. Yaman Verma,
Ms. Drishti Narbar and Mr. Kartik
Jindal, Advocates
versus

ONKAR SINGH MARWAH & ORS.Defendants
Through: Mr. Varun Sarin, Mr. Kanak Bose and
Ms. Parul Dutta, Advocates for D-1
Ms. Madhurima Ghosh, proxy
counsel for Ms. Damini Chawla,
Advocate for D-2 and D-3
Mr. Abhey Narula, Advocate for D-4
and 5
Mr. Ujas Kumar, Advocate for D-7

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+ TEST.CAS. 17/2023, I.A. 4359-4360/2023, I.A. 37795/2024 & I.A.
42805/2024
VIKAS MALHOTRAPetitioner
Through: Mr. Sanjeev Mahajan, Advocate
versus



THE STATE OF NCT OF DELHI & ORS.

.....Respondents

Through: Mr. Varun Sarin, Mr. Kanak Bose and
Ms. Parul Dutta, Advocates for D-2
Mr. M.P. Sahay, Ms. Yaman Verma,
Ms. Drishti Narbar and Mr. Kartik
Jindal, Advocates for D-3
Mr. Abhey Narula, Advocate for D-4
and 5
Mr. Ujas Kumar, Advocate for D-7
Ms. Madhurima Ghosh, proxy
counsel for Ms. Damini Chawla,
Advocate D-8 and D-9

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

23.10.2024

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1. Ms. Damini Chawla, learned counsel for Mr. Sikandar Marwah and Mr. Kamran Marwah are stated to be in a personal difficulty and requests for an adjournment.
2. List on **31.01.2025** for framing of issues.

MANMEET PRITAM SINGH ARORA, J

OCTOBER 23, 2024/msh

Click here to check corrigendum, if any